



071108

The High Court of Kerala

Kochi- 682 031
Dated-22.8.2019

Proceedings

High Court establishment- filling up of the categories of Section Officer (H.G) / Court Officer (H.G) and Section Officer / Court Officer, High Court on temporary basis- orders issued.

- Read: 1.High Court proceedings No.A5- 65314/2019(1) of even date
2.High Court proceedings No.A5- 7584/2019 dated 27.6.2019
3.High Court proceedings No.A5- 7584/2019 dated 26.7.2019
4.High Court proceedings No.A5- 59133/2017 dated 4.7.2019
5.High Court proceedings No.A5- 44403/2018(2) dated 5.7.2019
6.High Court proceedings No.A5- 55277/2018 dated 1.8.2019
7.High Court proceedings No.A5- 95206/2016 dated 8.8.2019
8.High Court proceedings No.A6- 4719/2019 dated 30.7.2019
9.High Court proceedings No.A6- 61/2019(1) dated 30.7.2019
10.Rule 21 of the Kerala High Court Service Rules, 2007.
11.Rule 20(2)(c) of the Kerala High Court Service Rules, 2007

Order No. A5- 65314/2019 (2)

The existing vacancies in the category of Section Officer(H.G.) / Court Officer(H.G.), High Court are filled up on temporary basis under the rule read (10) above as follows:

1. Sri.Felix Antony K.P. (PEN 123577), Section Officer/Court Officer, High Court in the scale of pay of ₹ 36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of ₹ 40500-85000 w.e.f. 1.7.2019 F.N. in the vacancy that arose on 1.7.2019, consequent to refixation of cadre strength as per the High Court proceedings read (1) above.

2. Sri.Lenin Das K.K. (PEN 123574), Section Officer/Court Officer, High Court in the scale of pay of ₹ 36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of ₹ 40500-85000 w.e.f. 4.7.2019 F.N. vice Sri.Upendranath J., Section Officer (H.G.) / Court Officer (H.G.) appointed as Court Officer to Chief Justice w.e.f. 4.7.2019 F.N. as per the High Court proceedings read (4) above.

3. Sri.Biggu K.G. (PEN 123562), Section Officer/Court Officer, High Court in the scale of pay of ₹ 36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of ₹ 40500-85000 w.e.f. 5.7.2019 F.N. vice Smt.Sreeja Lakshmi T.N., Section Officer (H.G.) / Court Officer (H.G.) appointed as Filing Scrutiny Officer as per the High Court proceedings read (5) above.

(p.t.o.)

80114. Sri.Anilkumar K. (PEN 123541), Section Officer/Court Officer, High Court in the scale of pay of ₹ 36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of ₹ 40500-85000 w.e.f. 5.7.2019 F.N. vice Smt.Bindumol P.S., Section Officer (H.G.) / Court Officer (H.G.) appointed as Filing Scrutiny Officer as per the High Court proceedings read (5) above.

5. Sri.Sukumaran E.K. (PEN 123595), Section Officer/Court Officer, High Court in the scale of pay of ₹ 36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of ₹ 40500-85000 w.e.f. 1.8.2019 F.N. vice Sri.Gireeshan M., Section Officer (H.G.) / Court Officer (H.G.) retired from service on superannuation as per the High Court proceedings read (2) above.

6. Sri.Amrutha Raj K. (PEN 123569), Section Officer/Court Officer, High Court now working as Additional Public Relations Officer, High Court in the scale of pay of ₹ 45800-89000 is notionally promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of ₹ 40500-85000 w.e.f. 1.8.2019 F.N. vice Smt.Lethika K.P., Section Officer (H.G.) / Court Officer (H.G.) retired from service on superannuation as per the High Court proceedings read (2) above. Sri.Amrutha Raj K. is allowed to continue as Additional Public Relations Officer, High Court.

7. Smt.Bindu C. Antony (PEN 123561), Section Officer/Court Officer, High Court in the scale of pay of ₹ 36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of ₹ 40500-85000 w.e.f. 1.8.2019 F.N. vice Sri.Amrutha Raj K. (Sl.No.6) allowed to continue as Additional Public Relations Officer as above.

8. Sri.Vipil Das M. (PEN 123579), Section Officer/Court Officer, High Court in the scale of pay of ₹ 36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of ₹ 40500-85000 w.e.f. 1.8.2019 F.N. vice Smt.Sajida V.A., Section Officer (H.G.) / Court Officer (H.G.) appointed as Filing Scrutiny Officer as per the High Court proceedings read (6) above.

As there is no change of duty involved, the above officers need not take charge in the newly promoted post/ hand over charge of the post.

The vacancies in the category of Section Officer/Court Officer, High Court are filled up on temporary basis under the rule read (10) above as follows:

9. Sri.P.Unnikrishna Pillai (PEN 123846), Selection Grade Typist Copyist, High Court in the scale of pay of ₹ 30700-65400 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of ₹ 36600-79200 in accordance with Rule read(11) above, vice Sri.P.N.Gireesan, Section Officer / Court Officer retired from service on superannuation as per High Court Proceedings read (2) above. Sri. P.Unnikrishna Pillai will take charge as Section Officer/ Court Officer from Sri.Sajil Kumar P M., Section Officer / Court Officer, High Court, forthwith.

10. Smt.Poornima M.M. (PEN 243663), Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200, vice Sri.Lenin Das K.K., (Sl.No.2) promoted as Section Officer(H.G)/Court Officer(H.G) as above. Smt.Poornima M.M. will take charge as Section Officer/Court Officer from Sri.Ramesh Dev S., Section Officer (H.G.) / Court Officer (H.G.), High Court, forthwith.

11. Smt.Subha K. (PEN 436559), Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200, vice Sri.Biggu K.G., (Sl.No.3) promoted as Section Officer(H.G)/Court Officer(H.G) as above. Smt.Subha K. will take charge as Section Officer/Court Officer from Smt.Rajani K.S., Section Officer (H.G.) / Court Officer (H.G.), High Court, forthwith.

12. Sri.Santo O. Kundukulam (PEN 436672), Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200, vice Sri.Anilkumar K., (Sl.No.4) promoted as Section Officer(H.G)/Court Officer(H.G) as above. Sri.Santo O. Kundukulam will take charge as Section Officer/Court Officer from Sri.Dinesh Kumar K.S., Section Officer / Court Officer, High Court, forthwith.

13. Sri.Sonny Christopher (PEN 123588), Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Smt.Nesy A.R., Section Officer / Court Officer relieved on deputation as per High Court proceedings read (8) above. Sri.Sonny Christopher will take charge as Section Officer/Court Officer from Smt.Sini K.S. Section Officer(H.G)/Court Officer(H.G.), High Court, forthwith.

14. Smt.Jayasree S. (PEN 436586), Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Sri.Sunil Kumar S., Section Officer / Court Officer relieved on deputation as per High Court proceedings read (9) above. Smt.Jayasree S. will take charge as Section Officer/Court Officer from Sri.Padmasanan Nair S., Section Officer(H.G.)/Court Officer(H.G.), High Court, forthwith.

15. Smt. Gayathri Devi K.R. (PEN 436663), Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Sri.Sajan M. Panicker, Section Officer / Court Officer relieved on deputation as per High Court proceedings read (9) above. Smt. Gayathri Devi K.R. will take charge as Section

Officer/Court Officer from Smt.Nisha K.G., Section Officer / Court Officer, High Court, forthwith.

16. Sri.Dileepan T.N. (PEN 448356), Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Sri.Sukumaran E.K., (Sl.No.5) promoted as Section Officer(H.G)/Court Officer(H.G) as above. Sri.Dileepan T.N. will take charge as Section Officer/Court Officer from Sri.Padmasanan Nair S., Section Officer (H.G.)/ Court Officer (H.G.), High Court, forthwith.

17. Smt.Anusha Y. (PEN 448214), Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Smt.Bindu C. Antony, (Sl.No.7) promoted as Section Officer(H.G)/Court Officer(H.G) as above. Smt.Anusha Y. will take charge as Section Officer/Court Officer from Smt.Rajani K.S., Section Officer (H.G.)/ Court Officer (H.G.), High Court, forthwith.

18. Sri.Unnikrishnan C.V. (PEN 448374), Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Sri.Vipil Das M., (Sl.No.8) promoted as Section Officer(H.G)/Court Officer(H.G) as above. Sri.Unnikrishnan C.V. will take charge as Section Officer/Court Officer from Sri.Padmasanan Nair S., Section Officer (H.G.)/ Court Officer (H.G.), High Court, forthwith.

19. Sri.K.N.Premanathan (PEN 123853), Selection Grade Typist Copyist, High Court in the scale of pay of ₹ 30700-65400 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of ₹ 36600-79200 in accordance with Rule read(11) above, vice Sri.M.K.Sureshkumar, Section Officer / Court Officer appointed as Office Superintendent as per High Court Proceedings read (7) above. Sri.K.N.Premanathan will take charge as Section Officer/ Court Officer from Smt.Rajani K.S., Section Officer (H.G.) / Court Officer(H.G.), High Court, forthwith.

(By Order)


K.Haripal
Registrar General

To

The persons concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (20 copies)
The Joint Registrars, High Court.
The Deputy Registrars concerned.
The Assistant Registrars concerned, High Court

The Section Heads concerned.

The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court.

The G(Accounts-I, II & III) Sections, High Court.

~~The~~ I.T. Section, High Court (**For publishing in the High Court Website**)

The A2, A3, A6, A7 and A8 Seats, High Court.

The Administrative Records Section, High Court.

The File/Stock File.

